

(c) the outcome of the talks held with the ex-rulers; and

(d) the reasons for undue delay in settling the issue and the time by which it is likely to be settled ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) As has already been a decision to abolish privy purses and privileges of the Rulers. The measures necessary for its implementation are being worked out.

(b) and (c). The Deputy Prime Minister was assisting the process of negotiation by discussions with the Princes; discussions with the Princes have not concluded.

(d) No definite date can be fixed for the settlement of matters of this nature.

Home Minister's discussions with Chief Ministers and administrators of union Territories

906. SHRI YAJNA DATT SHARMA :
SHRI JAI SINGH :
SHRI HARDAYAL DEVGUN :
SHRI RAGHUVIR SINGH SHASTRI :
SHRI HEM RAJ :
SHRI BAL RAJ MADHOK :
SHRI Y. A. PRASAD :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that he had discussions with the Chief Ministers and Administrators of Union Territories in May, 1969 at New Delhi ; and

(b) if so, the various subjects discussed and the decisions arrived at ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) Views expressed in the meeting on the recommendations of the Administrative Reforms Commission and its Study Team have been taken note of. The whole matter is still under the examination of the Government.

Setting up of inter-State Council for centre relations

907. SHRI YAJNA DATT SHARMA :
SHRI RAM GOPAL SHALWALE :
SHRI JAGANNATH RAO JOSHI :
SHRI RANJEET SINGH :
SHRI ATAL BIHARI VAJPAYEE :
SHRI BRIJ BHUSHAN LAL :
SHRI SURAJ BHAN :
SHRI JAI SINGH :
SHRI SAMAR GUHA :
SHRI R. K. BIRLA :
SHRI BHOGENDR JHA :
SHRI JYOTIRMOY BASU :
SHRI V. NARASIMHA RAO :
SHRI VALMIKI CHOUDHARY :
SHRI D. C. SHARMA :
SHRI E. K. NAYANAR :
SHRI SITARAM KESRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the suggestion of the Administrative Reforms Commission with regard to the setting up of a Inter-State Council for Centre-State relations as provided for in Article 263 of the Constitution has been examined by Government ;

(b) whether such a suggestion has also been made by Shri V. K. N. Menon, former Director of the Indian Institute of Public Administration in a seminar held recently in Simla ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (c). Government are examining the recommendations of the administrative reforms Commission regarding the setting up of an Inter-State Council under article 263 of the Constitution.

(b) Yes, Sir.

Recruitment of Scheduled Tribes to I.A.S.

908. SHRI KARTIK ORAON : Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether it is a fact that in 1961 all